White Paper on Condition of Indian Muslims

1552. SHRI PRAMOD MAHA-JAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to bring out a 'White Paper' on condition of Indian muslims;

(b) if so, what are the details in this regard; and

(c) if not, what are the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) There is no such proposal before the Government.

(b) Does not arise.

(c) Specific grievances of minority communities are constantly looked into by the Central Government in the Ministry of Welfare and the State governments.

Talks with Sri Lanka on Repatriation of Tamilians

1553. SHRI HARVENDRA SINGH HANSPAL:

SHRI SURESH PACHOURI:

SHRI MURLIDHAR CHANDRAKANT BHAN-DARE:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Sri Lankan Government propose to repatriate over one lakh Tamils back to India;

(b) whether Government had any discussion with the Sri Lankan Government on the repatriation of Tamils; and

(c) if so, what is the reaction of Government in this regard ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I. K. GUJ-RAL): (a) Public statements to this effect have been made by a Sri Lankan Minister recently.

to Questions

(b) and (c) While this matter has been mentioned by visiting Sri Lankan dignitaries, no detailed discussions have been held.

'Kangla Manjhi Sarkar in Madhya Pradesh

1554. SHRIMATIVEENA VERMA: SHRI KAPIL VERMA:

> SHRI CHHOTUBHAI PATEL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that some Gond tribals have been trying for the past one year to resurrect the parallel form of Government under a new name 'Kangla Manjhi Sarkar' in certain districts of Madhya Pradesh, like Durg, Raipur and parts of Raigarh and Bilaspur; if so, the details in this regard; and the action taken thereon; and

(b) whether *a* number of. tribal leaders have been arrested from Sirri village of Bialaspur District, if so, on what charges ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) and (b) Information is being collected and will be laid on the Table of the House.

Repatriation of Sri Lanka Tamilians under 1964 Pact

1555. SHRIMATI VEENA VERMA: SHRI KAPIL VERMA: SHRI CHHOTUBHAI PATEL:

Will the Minister of EXTERNAL AFFAIRS be pleased to state